

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. - 6440  
ANSWERED ON 02<sup>nd</sup> APRIL, 2026**

**IMPLEMENTATION OF THE E-TRANSPORT MISSION MODE PROJECT**

**6440. SHRI DILIP SAIKIA:  
SMT SHOBHANABEN MAHENDRASINH BARAIYA:  
SMT MALA RAJYA LAXMI SHAH:  
SHRI BIDYUT BARAN MAHATO:  
SHRI G M HARISH BALAYOGI:  
SMT KAMLESH JANGDE:  
SHRI LUMBARAN CHOUDHARY:  
SHRI KOTA SRINIVASA POOJARY:  
SHRI DINESHBHAI MAKWANA:  
SHRI RAJKUMAR CHAHAR:  
SHRI MADHAVANENI RAGHUNANDAN RAO:  
SHRI BIBHU PRASAD TARAI:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) the number of transport-related services brought under the e-Transport Mission Mode Project along with the extent of adoption thereof across States and Union Territories,**

**(b) the categories of services being provided through faceless or contactless digital systems including registration of vehicles, issuance of driving licence, collection of taxes and permit-related services, at present:**

**(c) the technical features incorporated into the said platform including the use of Aadhaar authentication, e-KYC, digital signatures and AI-based facial recognition,**

**(d) the details of the institutional framework developed under the said platform for the integration of Government-to-Government, Government-to-Business and Government-to-Citizen services into the said platform; and**

**(e) the likely impact of the said initiative on service delivery efficiency, transparency and ease of access for citizens and stakeholders in the transport sector?**

## **ANSWER**

### **THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (e) Government in the Ministry of Road Transport & Highways vide S.O. 4353(E) dated 16th September, 2022, has notified 58 online transport related services through Aadhaar authentication on voluntary basis. The objective of this shift to online and digital authentication mechanisms under the e-Transport Mission Mode Project is to improve efficiency, transparency and promote ease of living of residents and enabling better access of services to the citizens while minimizing the need to physically visit Regional Transport Offices (RTOs).**

**Implementation of provisions contained in the Motor Vehicles Act, 1988 and rules made there under comes under the purview of concerned State/UT Governments. The list of adoption of these services in States/UTs is attached at Annexure -A.**

**ANNEXURE-A**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 6440 FOR ANSWER ON 02ND APRIL, 2026 ASKED BY SHRI DILIP SAIKIA, SMT SHOBHANABEN MAHENDRASINH BARAIYA, SMT MALA RAJYA LAXMI SHAH, SHRI BIDYUT BARAN MAHATO, SHRI G M HARISH BALAYOGI, SMT KAMLESH JANGDE, SHRI LUMBARAN CHOUDHARY, SHRI KOTA SRINIVASA POOJARY, SHRI DINESHBHAI MAKWANA, SHRI RAJKUMAR CHAHAR, SHRI MADHAVANENI RAGHUNANDAN RAO AND SHRI BIBHU PRASAD TARAI REGARDING IMPLEMENTATION OF THE E-TRANSPORT MISSION MODE PROJECT.**

<b>State</b>	<b>No. of Vahan Services</b>	<b>No of Sarathi Services</b>	<b>Total No. of online services</b>
<b>Andaman &amp; Nicobar</b>	<b>21</b>	<b>19</b>	<b>40</b>
<b>Andhra Pradesh</b>	<b>21</b>	<b>11</b>	<b>32</b>
<b>Arunachal Pradesh</b>	<b>2</b>	<b>1</b>	<b>3</b>
<b>Assam</b>	<b>20</b>	<b>22</b>	<b>42</b>
<b>Bihar</b>	<b>19</b>	<b>26</b>	<b>45</b>
<b>Chandigarh</b>	<b>19</b>	<b>22</b>	<b>41</b>
<b>Chhattisgarh</b>	<b>18</b>	<b>16</b>	<b>34</b>
<b>UT of D&amp;NH AND D&amp;D</b>	<b>18</b>	<b>10</b>	<b>28</b>
<b>Delhi</b>	<b>19</b>	<b>14</b>	<b>33</b>
<b>Goa</b>	<b>21</b>	<b>27</b>	<b>48</b>
<b>Gujarat</b>	<b>19</b>	<b>20</b>	<b>39</b>
<b>Himachal Pradesh</b>	<b>22</b>	<b>18</b>	<b>40</b>
<b>Haryana</b>	<b>15</b>	<b>16</b>	<b>31</b>
<b>Jharkhand</b>	<b>14</b>	<b>0</b>	<b>14</b>
<b>Jammu &amp; Kashmir</b>	<b>20</b>	<b>24</b>	<b>44</b>
<b>Karnataka</b>	<b>15</b>	<b>14</b>	<b>29</b>
<b>Kerala</b>	<b>17</b>	<b>12</b>	<b>29</b>
<b>Ladakh</b>	<b>15</b>	<b>1</b>	<b>16</b>
<b>Lakshwadeep</b>	<b>1</b>	<b>0</b>	<b>1</b>

<b>Maharashtra</b>	<b>21</b>	<b>23</b>	<b>44</b>
<b>Meghalaya</b>	<b>8</b>	<b>5</b>	<b>13</b>
<b>Manipur</b>	<b>10</b>	<b>15</b>	<b>25</b>
<b>Madhya Pradesh</b>	<b>22</b>	<b>25</b>	<b>47</b>
<b>Mizoram</b>	<b>11</b>	<b>1</b>	<b>12</b>
<b>Nagaland</b>	<b>2</b>	<b>0</b>	<b>2</b>
<b>Odisha</b>	<b>19</b>	<b>13</b>	<b>32</b>
<b>Punjab</b>	<b>11</b>	<b>13</b>	<b>24</b>
<b>Puducherry</b>	<b>7</b>	<b>8</b>	<b>15</b>
<b>Rajasthan</b>	<b>17</b>	<b>17</b>	<b>34</b>
<b>Sikkim</b>	<b>2</b>	<b>10</b>	<b>12</b>
<b>Telangana*</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Tamil Nadu</b>	<b>21</b>	<b>18</b>	<b>39</b>
<b>Tripura</b>	<b>10</b>	<b>10</b>	<b>20</b>
<b>Uttarakhand</b>	<b>9</b>	<b>0</b>	<b>9</b>
<b>Uttar Pradesh</b>	<b>20</b>	<b>26</b>	<b>46</b>
<b>West Bengal</b>	<b>20</b>	<b>9</b>	<b>29</b>

**Note\* - State of Telangana is recently migrated to Vahan 4 and Sarathi 4.**

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